

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 856/(MAH)/2017  
 M.A. No. 676/2017

CORAM:

Present: SHRI M.K. SHRAWAT  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE PARTIES: Peerless Financial Services Ltd.  
 V/s.  
 Rasoya Proteins Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	VINEET N TAGTAP 1/b Neha Tagtap fass	ADVOCATE	<i>Neha Tagtap</i>

ORDER

MA 676/2017 in CP 856/I&BP/NCLT/MB/MAH/2017

MA 676/2017 allowed with a direction to the IRP to compliance the progress report  
 on 31.1.2018.

**Sd/-**

V. NALLASENAPATHY  
 Member(Technical)

**Sd/-**

M. K. SHRAWAT  
 Member (Judicial)